THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b) As per the available information, the minimum wages for unskilled agricultural labour fixed by various State Governments/ Union Territory Administrations under the Minimum Wages Act, 1948 are given in the Statement. [See Appendix 159, Annexure No. 56] The State Governments/ Union Territory Administrations as the appropriate governments fix/revise minimum wages under the Minimum Wages **Act,** 1948, taking into consideration the recommendations of the Advisory Boards and other relevant factors. Some State Governments/Union Territory Administrations have provided for variable dearness allowance while fixing minimum wages, to take care of the prce rise.

Closure of WIMCO factory unit at Port Blair

$$ 1862-D. SHRI SAMAR MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that it is proposed to close down WIMCO Factory Unit at Port Blair;

(b) if so, the reasons thereof;

(c) whether it is a fact that an Industrial Tribunal had given an award in favour of the workers of WIMCO, Port Blair Unit in respect of wage revision of worker;

(d) whether the said award has been implemented by the Management of WIMCO;

(e) if not, the reasons thereof;

(f) what action has been taken by Gov ernment to see that the said award is implemented;

$$Previouslv Unstarred Question No. 1537, Transferred from 1-8-91.

(g) the number of workers who would lose their jobs in the event of closure of WIMCO unit at Port Blair; and

(h) whether Government are considering refusal to permit closure of the unit?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a), (b), (g) and (h) According to the information received from the Union Territory of Andaman and Nicobar Islands, the management of the WIMCO Ltd. had applied for permission to close down its factory at Port Blair which employs 245 persons on the ground that it was incurring continuous loss caused *inter alia* by availability of splints at cheaper rates in the main land, increase in cost of diesel and transportation, increase in power tariff an lower productivity of labour. The Administration has rejected the application.

(c), (d), (e) and (f) The management of the WIMCO Ltd. has not implemented the award of the Industrial Tribunal in respect of revision of wages of its workers and has filed a writ petition against the award in the Calcutta High Court. The matter is sub judice.

सरकारी क्रय केन्द्रों द्वारा गेहूं की खरीद

$$$1862. सरदार जगजीत सिंह अरोड़ा: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 17 जुलाई, 1991 के "द टाइम्स आफ इंडिया" में "पूअर अराइवल्स डिस्पाइट रिकार्ड व्हीट क्रौप" शीर्षक के अधीन प्रकाशित समाचार की ओर दिलाया गया है ;

$$$पूर्वत अतारांकित प्रश्न संख्या 1682, दिनांक 1 अगस्त, 1991 से स्थानांतरित ।

(ख) यदि हां, तो क्या यह सच है कि पंजाब, हरियाणा, पश्चिमी उत्तर प्रदेश और दिल्ली में सरकार के गेहूं खरीद केन्द्रों ने पिछले वर्ष की तुलना में इस वर्ष कम मात्रा में गेहूं की खरीद की है ;

(ग) यदि हां, तो गेहूं की यह मात्रा पिछले वर्ष की तुलना में कितनी कम है ; और

(घ) क्या यह भी सच है कि इस वर्ष गेहूं का अधिक उत्पादन हुआ है ; यदि हां, तो क्या सरकार गेहूं की अधिक खरीद के लिए किसानों को कोई प्रोत्साहन देने पर विचार करेगी ?

खाद्य मंत्रालय के राज्य मंत्री (श्री तरुण गोगोई) : (क) जी, हां ।

(ख) और (ग) जी, हां । एक विवरण संलग्न है जिसमें वर्तमान रबी विपणन मौसम 1991-92 के दौरान 26-7-1991 की स्थिति के अनुसार तथा पिछले वर्ष के दौरान वसूल की गई गेहूं की मात्राओं (राज्य-वार) का ब्यौरा दिया गया है । (नीचे देखिये)

(घ) फसल वर्ष 1990-91 के दौरान 54.5 मिलियन मीटरी टन गेहूं का उत्पादन होने का अनुमान है, जबकि पिछले वष 49.6 मिलियन मीटर टन गेहूं का उत्पादन हुआ था । रबी विपणन मौसम, 1991-92 के लिए गेहूं का वसूली/न्यूनतम समर्थन मूल्य 225/-रु० प्रति क्विंटल निर्धारित किया गया था जबकि रबी विपणन, मौसम, 1990-91 के लिए 215/-रु० प्रति क्विंटल का मूल्य निर्धारित किया गया था । वर्तमान रबी मौसम के दौरान गेहूं की वसूली में वृद्धि करने के लिए किसानों को प्रोत्साहन देने विषयक कोई प्रस्ताव विचाराधीन नहीं है ।

विवरण

रबी विपणन मौसम 1991-92 के दौरान, 26-7-1991 की स्थिति के अनुसार वसूल किये गये गेहूं की राज्यवार मात्रा और पिछले विपणन मौसम 1990-91 में वसूल किये गये गेहूं की मात्रा

(मात्रा लाख मीटरी टन में)

राज्य	विपणन मौसम 1990-91 में वसूल किए गए गेहूं की मात्रा	विपणन मौसम 1991-92 के दौरान वसूल किए गए गेहूं की मात्रा
		(26-7-91 की स्थिति के अनुसार)
हरियाणा	25.91	18.33
हिमाचल प्रदेश	00.01	—
जम्मू और काश्मीर	नगण्य	—
मध्य प्रदेश	नगण्य	—
पंजाब	67.44	55.37
राजस्थान	01.35	00.08
उत्तर प्रदेश	16.01	03.68
चंडीगढ़	00.02	—
दिल्ली	—	—
जोड़:	110.74	77.46

नगण्य : 500 मीटरी टन से कम ।

12.00 Noon

.. **[THE VICE-CHAIRMAN (Shri M. A. Baby)** in the Chair]

PAPERS LAID ON THE TABLE

Report and Accounts (1989-90) of the Delhi Urban Art Commission and related papers

THE MINISTER **OF URBAN** DEVELOPMENT (SMT. SHIELA KAUL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Delhi Urban Art Commission for the year 1989-90, under section 19 of the Delhi Urban Art Commission Act, 1973.